

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.114
IB- 100/ ND/2021

IN THE MATTER OF:

Arumani Traders

VS.

Saru International P. Ltd

....OPERATIONAL CREDITOR

.. CORPORATE DEBTOR

SECTION

U/s 9 of IBC, 2016

Order delivered on 01.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the CD :


For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 01.4.2021.


(Madhu Narula)
Court Officer